

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No 3173-3197 /JOTP/Gaz/PDJ West/2023

Dated Delhi the 28-01-23

Copy forwarded for information and necessary action to :-

1. The Judicial Officers concerned, West District, Tis Hazari courts, Delhi.
2. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
3. For uploading on LAYERS.
4. For uploading on centralized website through LAYERS.

Hemani 28/1/23

(Hemani Malhotra)
Officer Incharge (Judicial Branch), West
District Judge (Commercial Court)-02

HM

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27/1/23 206

Dr. Aditi Choudhary
D.H.J.S
Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY
(High Court of Delhi)
Sector-14, Dwarka, New Delhi-110075
011-26892191, 011-26036502 (C)
011-26036687 (Fax)
Email: dja@nic.in

No. DJA/Try./MVAR/1641/2023/498

25th January, 2023

To

1. The Ld. Principal District & Sessions Judge, Central, HQs, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, South-East, Saket
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, West, THC
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka
10. The Ld. Principal District & Sessions Judge, Shahdara, KKD
11. The Ld. Principal District & Sessions Judge, North-East, KKD

Sub.: Training Programme in Compliance of the Judgment of the Hon'ble Supreme Court dated 15.12.2022 in Civil Appeal No. 9322 of 2022 arising out of Special Leave Petition (C) No. 32448 of 2018] titled *Gohar Mohammed v. Uttar Pradesh State Road Transport Corporation*, for PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judges In-charge of Mediation Centres and Secretaries DLSAs.

Respected Sir/ Madam,

In continuation of this office letter dated 16.01.2023 regarding holding of the subject programme on 30.01.2023, 31.01.2023 and 01.02.2023 by the Delhi Judicial Academy from 4.00 pm to 5.30 pm through virtual mode using CISCO WebEx Platform, it is to inform that due to the farewell function organized on the retirement of four DHJS officers at Tis Hazari Courts on 31.01.2023, the subject programme scheduled for 30.01.2023, 31.01.2023 and 01.02.2023 has been rescheduled for 30.01.2023, 01.02.2023 and 02.02.2023.

The proposed nomination list for the aforesaid programme is enclosed as Annexure 'A'.

The updated schedule of the programme is enclosed as Annexure 'B'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about the updated programme schedule through your good office.

Further, correspondence and meeting link shall be sent by the Delhi Judicial Academy directly to the mobile number and e-mail ID of the nominated participants one day before the training programme.

With regards,

PDES/CO2
27/01/2023

Yours faithfully,
Aditi Choudhary
(Dr. Aditi Choudhary)

Encl.: As above

OC/Sudhakar

**Proposed Nomination for
Training Programme in Compliance of the judgment of the Hon'ble Supreme
Court dated 15.12.2022 in Civil Appeal No. 9322 of 2022 [arising out of Special
Leave Petition (C) No. 32448 of 2018] titled Gohar Mohammed v. Uttar
Pradesh State Road Transport Corporation**
on
30th January, 01st February & 02nd February, 2023

Sl. No.	Name of Officer	Present Posting	No	Place of Posting	
MACT					
1	Dr. Kamini Lau	PO MACT	1	Central	THC
2	Mr. Atul Kumar Garg	PO MACT		South	Saket
3	Mr. Vijay Kr. Dahlyia	ADJ+MACT	1	North-West	Rohini
4	Mr. Vinod Yadav	PO MACT		North	Rohini
5	Mr. Tarun Sahrawal	PO MACT		Shahdara	KKD
6	Mr. Jagdish Kumar	PO MACT	2	South-West	Dwarka
7	Ms. Rekha	PO MACT	1	South-West	Dwarka
8	Mr. Rakesh Kumar-IV	PO MACT	2	West	THC
9	Mr. Navveen Kr. Kashyap	PO MACT	1	South-East	Saket
10	Mr. Samar Vishal	PO MACT		East	KKD
11	Mr. Lovleen	PO MACT	2	Central	THC
12	Ms. Ikta Gauba	PO MACT	1	North	Rohini
13	Ms. Jasjeet Kaur	PO MACT & PO Zonal Vending Committee (MCD)		North-West	Rohini
14	Mr. Harvinder Singh	PO MACT	1	West	THC
15	Mr. Harun Pratap	PO MACT	2	North-East	KKD
16	Ms. Shefali Tandon	Barnala PO MACT		New Delhi	PHC
IN-CHARGE MEDIATION					
17	Mr. Sanjay Garg-II	Judge In-charge, Mediation Centre		Central	THC
18	Mr. Anil Kr. Sisodia	Judge In-charge, Mediation Centre		North-West	Rohini
19	Mr. Manish Gupta	Judge In-charge, Mediation Centre		South-West	Dwarka
20	Mr. Lalit Kumar	Judge In-charge, Mediation Centre		South	Saket
21	Ms. Manjusha Wadhwa	Judge In-charge, Mediation Centre		East	KKD
22	Mr. Sandeep Garg	Judge In-charge, Mediation Centre		New Delhi	PHC
SECRETARIES, DLSA					
23	Mr. Manish Jain	Full Time Secretary, DLSA		North-West	Rohini
24	Ms. Saema Jamil	Full Time Secretary, DLSA		East	KKD

	Ms. Anuradha Prasad	Full Time Secretary, DLSA		South-West	Dwarka
26	Mr. Pranat Kumar Joshi	Full Time Secretary, DLSA		Shahdara	KKD
27	Mr. Vinik Jain	Full Time Secretary, DLSA		North-East	KKD
28	Ms. Rishika Srivastava	Full Time Secretary, DLSA	1	Central	THC
29	Ms. Isha Singh	Full Time Secretary, DLSA		South-East	Saket
30	Mr. Himanshu Sehloth	Full Time Secretary, DLSA		North	Rohini
31	Mr. Rishabh Kapoor	Full Time Secretary, DLSA		West	THC
32	Mr. Animesh Kumar	Full Time Secretary, DLSA		South	Saket
33	Ms. Helly Fur Kaur	Full Time Secretary, DLSA		New Delhi	PHC

DELHI JUDICIAL ACADEMY

Programme Name & Code :	Training Programme in Compliance of the judgment of the Hon'ble Supreme Court dated 15.12.2022 in Civil Appeal No. 9322 of 2022 [arising out of Special Leave Petition (C) No. 32448 of 2018] titled <i>Gohar Mohammed v. Uttar Pradesh State Road Transport Corporation</i> .
Duration :	Three days (3) on 30 th January, 01 st February & 02 nd February, 2023
Participants :	PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judges In-charge of Mediation Centres and Secretaries DLSAs
Venue :	Delhi Judicial Academy (through Virtual Mode using CISCO WebEx Platform)
Programme Director :	Dr. Aditi Choudhary, Director (Academics) / Chairperson (Officiating), Delhi Judicial Academy

Date & Day	4:00 pm – 5:30 pm
30.01.2023 (Monday)	<ul style="list-style-type: none"> • Role of Police pursuant to the MV Amendment Act, 2019 read with the CMV (5th Amendment) Rules, 2022 <ul style="list-style-type: none"> ○ Investigation of accident cases ○ The DAR regime and timelines ○ Verification of documents • Role of Insurers pursuant to the MV Amendment Act, 2019 read with the CMV (5th Amendment) Rules, 2022 <ul style="list-style-type: none"> ○ Interface with police and MACTs ○ Offer for just compensation and settlement ○ Contested cases

DELHI JUDICIAL ACADEMY

Programme Name & Code : Training Programme in Compliance of the Judgment of the Hon'ble Supreme Court dated 15.12.2022 in Civil Appeal No. 9322 of 2022 [arising out of Special Leave Petition (C) No. 32442 of 2019] titled, *Gohar Mohammed v. Uttar Pradesh State Road Transport Corporation*.

Duration : Three days (3) on 30th January, 01st February & 02nd February, 2023

Participants : PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judges In-charge of Mediation Centres and Secretaries DLSAs

Venue : Delhi Judicial Academy (through Virtual Mode using CISCO WebEx Platform)

Programme Director : Dr. Aditi Choudhury, Director (Academics) / Chairperson (Officiating), Delhi Judicial Academy

Date & Day	4:00 pm – 5:30 pm
01.02.2023 (Wednesday)	<p>Role of MACTs pursuant to the MV Amendment Act, 2019 read with the CMV (5th Amendment) Rules, 2022</p> <ul style="list-style-type: none">o DARSo Private petitionso No fault liability caseso Recording of evidenceo Issues of Limitation and Jurisdiction

DELHI JUDICIAL ACADEMY

Programme Name & Code : Training Programme in Compliance of the judgment of the Hon'ble Supreme Court dated 15.12.2022 in Civil Appeal No. 9322 of 2022 [arising out of Special Leave Petition (C) No. 32448 of 2018] titled *Gohar Mohammed v. Uttar Pradesh State Road Transport Corporation*.

Duration : Three days (3) on 30th January, 01st February & 02nd February, 2023

Participants : PO MACTs (Full Strength), Police Officers, Nodal Persons of Insurers, Judges In-charge of Mediation Centres and Secretaries DLSAs

Venue : Delhi Judicial Academy (through Virtual Mode using CISCO WebEx Platform)

Programme Director : Dr. Aditi Choudhary, Director (Academics) / Chairperson (Officiating), Delhi Judicial Academy

Date & Day	5:00 pm –6:00 pm
02.02.2023 (Thursday)	Guidelines laid down by the Apex Court: Interfence <ul style="list-style-type: none">o Gohar Mohammed vs Uttar Pradesh State Road Transport Corporationo Bajaj Allianz General Insurance Company Pvt. Ltd. vs Union of Indiao Jai Prakash vs. National Insurance Co. Ltd. & Ors